

## **BUSINESS ADVISORY COMMITTEE**

(Seventeenth Lok Sabha)

-----

### **THIRTY-FIRST REPORT**

(Presented on 23.03.2022)

The Business Advisory Committee held a sitting on Tuesday, the 22<sup>nd</sup> March, 2022.

2. The Committee recommended the allocation of time to the following items of business as shown against each:-

- |  |  |
|--|--|
| (1) The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2022 (with respect to State of Uttar Pradesh). | ] <b>3 Hours</b>   |
| <i>(Consideration and passing)</i>   |  |
| (2) The Identification of Prisoners Bill, 2022.  | ] <b>2 Hours</b>   |
| <i>(Consideration and passing)</i>   |  |
| (3) The Indian Antarctica Bill, 2022.  | ] <b>2 Hours</b>   |
| <i>(Consideration and passing)</i>   |  |
| (4) Discussion and voting on Demands For Grants for 2022-23 of the following Ministries:-  |  |
| (i) Commerce and Industry.   | ] <b>6 Hours</b>   |
| (ii) Fisheries, Animal Husbandry and Dairying.   | ] <b>To be taken up subject to availability of time.</b> |

**NEW DELHI;**  
**22<sup>nd</sup> March, 2022**  
**Chaitra 1, 1944 (Saka)**

**Om Birla**  
**Chairperson,**  
**Business Advisory Committee.**